

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.28/(MAH)/2015

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Mr. Kailash Ramchand Dewani  
V/s.  
M/s. SNT Controls Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Suresha Gajaker.	Adv for Respondent	[Signature]
2.	Dr. Deepthi Mukesh	Adv. for petitioner	[Signature]

By consent the matter is adjourned  
to 04<sup>th</sup> Dec. 2017.

[Signature] Adv for peti.  
[Signature]

**ORDER**

**TCP No. 28/397-398/CLB/MB/MAH/2015**

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **04.12.2017**.

Sd/-  
**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**11.10.2017**

aah

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**